

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(Civil) No.742/2024

JAN SURAAJ PARTY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 256181/2024 - EXEMPTION FROM FILING O.T. & IA
No. 256183/2024 - GRANT OF INTERIM RELIEF)

Date : 11-11-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Neeraj Kishan Kaul, Sr. Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Vishal Gehrana, Adv.
Mr. Vedant Verma, Adv.
Ms. Akanksha Thapa, Adv.
Mr. Piyush Sharma, Adv.
Mr. Tribhuvan Narain Singh, Adv.
For M/s. Karanjawala & Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Having heard Dr. Abhishek Manu Singhvi, Mr. Neeraj Kishan Kaul, learned Senior counsels and other learned counsel for the petitioner, it seems to us that it is too late to interfere in the Bye-Elections which are scheduled to be held on 13-11-2024.
2. The Writ Petition is, accordingly, dismissed.
3. Pending applications also stand disposed of.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(PREETHI T.C.)
ASSISTANT REGISTRAR